NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

TCP/101/2016

NAME OF THE PETITIONER(S)

: Vis-Ram Financial Services Private Limited

NAME OF THE RESPONDENT(S)

: Metafilms (India) Limited & 33 others

UNDER SECTION

: 111, 111A, 235(2), 397/398

S.No. Name (in Capital)

Represented by

1. N.P. Vijaykumar R. Paradeep

Countel for Eupondunts ?.

Pettioner -1

2. AV. R JUBRAMANIAN COUNSEL (PETITIONER)

VISRAM FINANCIAL SEXV. PLD ADVOCATE FOR ANIAN COUNSEL VIMAL CARATHY

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that pleadings in the main CP are completed. Counsel for R1 to R31 and R33 submitted that CA-2/2013 is pending which relates to the maintainability of the main petition. The said CA may be treated as the supplementary to the counter filed by the respondents. Both counsels are directed to submit their final arguments in the main CP. Put up on 28.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)